

Filing no. 8326/2020 (B.A.)

Chand @ Hamid Hussan Vs The state of Jharkhand

Name of advocate:- Pran Pranay

Defect:-

- 9 (i) Name of petitioner not tally with his name at impugned order.
- (ii) Full name of deponent may be stated below his execution at affidavit page.
- (iii) Affidavit is older then 07 days.